

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 185 of 2014**

**Dated : 6<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ....Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Virendra Lodha, Sr. Adv.  
Ms. Mamta Tiwari  
Mr. Rohit Shukla  
Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for  
Rajasthan Discom**

**ORDER**

Admit. Issue notice to the Respondents returnable on 02.09.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **02.09.2014.**

**(Rakesh Nath)  
Technical Member  
Ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

